

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 211
(IB)-1126(ND)2020

IN THE MATTER OF:

Trans Asian Shipping Services ... **Applicant/Petitioner**
Private Limited

Versus

Blue Bird Logistics Private Limited ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 10.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)


PRESENT:


For Operational Creditor - Adv. Akshay Srivastava

ORDER

Notice be issued upon the respondent by all modes including the email ID of the respondent. Affidavit of service be filed within a week from today. The reply within 2 weeks from the date of receipt of the notice. Rejoinder, if any, within a week from the date of receipt of the reply.

List the matter on 10th March 2021.


(L.N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)